

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI JAYANTILAL VIRCHAND-BHAI SHAH): (a) Yes, Sir.

(b) The final estimates of Kharif Crops for 1990-91 have not yet become due and the sowing of Rabi Crops has just been completed. It is too

early to make any assessment for the production of Kharif and Rabi Crops for the year 1990-91

However, as per preliminary assessment, the production of Kharif food-grains, Kharif oilseeds, sugarcane, cotton and jute & mesta during 1990-91 alongwith the required data for the previous two years is annexed as Statement.

Statement

Production of Kharif Rabi Crops during 1988-89, 1989-90 and 1990-91 (Anticipated)
(Million/tonnes/Bales)

Crop	Season	1988-89	1989-90	1990-91 (Anticipated)
Foodgrains	Kharif	95.64	100.94	101.0 to 102.0
	Rabi	74.28	69.68	*
	Totals	169.92	170.63	*
Oilseeds	Kharif	10.53	9.55	7.9 to 8.2
	Rabi	7.50	7.20	*
	Totals	18.03	16.75	*
Sugarcane		203.04	222.63	220.0 to 224.0
Cotton@.		8.74	11.41	10.6
Jute & Mesta@@		7.86	8.35	9.0

@Million bales of 170 kgs each

@@Million bales of 180 kgs each

* - Sowings of rabi crops just completed.

Distress Sale of Paddy

202. SHRI MAHENDRA PRASAD: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether government's attention has been drawn to the recent reports of distress sale of paddy by farmers in Punjab and other States while millers had been pressing for review and reduction in procurement prices; and

(b) if so, what steps were taken by government to ensure that the farmers were not forced to resort to distress sale?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND

CIVIL SUPPLIES (SHRI SARWAR HUSSAIN): (a) and (b) No reports about distress sale of paddy of Fair Average Quality (FAQ) and conforming to the Government of India specifications have been received either from Punjab or from other States/ Union Territories except from Orissa which on investigation was found to be largely relating to paddy of below specification quality. The rice millers in Punjab had demanded substantial increase in the procurement price of levy-rice for 1990-91 kharif marketing season and were not satisfied with the procurement price for levy-rice fixed by Government. The millers did not, therefore, undertake purchase of paddy in Punjab mandies to the extent they normally do and as a result, Food

Corporation of India and the State procuring agencies had to procure paddy under price support scheme in a big way to avoid any distress sale of paddy by farmers below the support price due to non-cooperative attitude of millers. Even after giving some increase in the procurement price of levy-rice and the transportation and forwarding charges for levy-rice to be delivered by millers to Food Corporation of India, the millers did not show much interest in the purchase of paddy arrived in Punjab mandis. As on 26th December, 1990, out of total arrivals of 78.32 lakh tonnes in Punjab mandis, the Food Corporation of India and the State procuring agencies have purchased 45.26 lakh tonnes of paddy under price support operations. The millers have purchased only 33.06 lakh tonnes of paddy till 26th December, 1990. In all, the States/Union Territories taken together till 26th December, 1990, a total quantity of 49.22 lakh tonnes of paddy has been procured by Food Corporation of India and State procuring agencies under price support. Food Corporation of India and State procuring agencies have made elaborate arrangements to extend price support to the paddy growers.

देश में आरक्षण विरोधी आन्दोलन के कारण रेलवे को हुई क्षति

263. श्री कपिल वर्मा :

श्रीमती वीणा वर्मा :

क्या रेल मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि आरक्षण विरोधी आन्दोलन के पहले सात सप्ताहों के दौरान रेलों को रोकने और जलाने; रेलवे स्टेशनों को क्षति पहुँचाने और तोड़-फोड़ की अन्य कार्यवाहियों के कारण रेलवे को भारी नुकसान हुआ है; यदि हाँ, तो उसका ब्यौरा क्या है,

(ख) क्या यह भी सच है कि रेल गाड़ियों के रद्द किए जाने के कारण एच.एस. के डर से यात्रियों की संख्या और भाल दुलाई क्षमता में कमी आई है;

यह कमी औसतन कितनी है और इसके परिणामस्वरूप कुल कितना घाटा उठाना पड़ा है; और

(ग) सरकार इस घाटे की क्षतिपूर्ति करने के लिए क्या कार्यवाही करने का विचार रखती है?

रेल मंत्रालय में राज्य मंत्री (श्री भक्त चरण दास) : (क) ग्राहक (ख) जा हाँ, यद्यपि जो नुकसान हुआ है उसका सही मात्रा नहीं बताई जा सकती है, फिर भी यह लगभग 100 करोड़ के आसपास है।

(ग) सरकार जनता में हुए नुकसान को क्षतिपूर्ति करने कायें है।

[The Vice-Chairman, Shrimati Jayanthi Natarajan (in the Chair)]

STATEMENT BY MINISTER CORRECTING THE REPLY GIVEN IN THE RAJYA SABHA ON THE 10TH AUGUST, 1990 TO UNSTARRED QUESTION 565 REGARDING ALLOTMENT OF FLATS TO 1984 RIOT VICTIMS.

शहरी विकास मंत्री (श्री बोलत राम सारण) : उपसभाध्यक्ष महोदय, मैं आपकी अनुमति से 1984 दंगा पीड़ितों को फ्लैटों के आवंटन के संबंध में 10 अगस्त, 1990 को राज्य सभा में अंतराक्षित प्रश्न 565 के लिए गए उत्तर के सशोधनार्थ एक विवरण (अंग्रेजी तथा हिन्दी में) सभापटल पर रखता हूँ। [प्रस्तुत लघु में रखा गया देखिए स. एल. टी. 1618A/90]

12 Noon

PAPERS LAID ON THE TABLE

REPORT AND ACCOUNTS (1989-90) OF THE WATER POWER CONSULTANCY SERVICES (INDIA) LIMITED, NEW DELHI AND RELATED PAPERS

जल संसाधन मंत्री, साथ में जल भूतल परिवहन मंत्रालय का अतिरिक्त प्रभार (श्री मनुभाई कोटाड़िया) : महोदय, मैं कम्पनी अधिनियम, 1956 की धारा 619 क की उपधारा (1) के अधीन